

## **Gujarat Appropriation Act, 1968**

**9 of 1968**

**[29 March 1968]**

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## **Gujarat Appropriation Act, 1968**

**9 of 1968**

**[29 March 1968]**

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Gujarat for the services of the year ending on the thirty-first day of March 1969. It is hereby enacted in the Nineteenth Year of the Republic of India as follows:-

### **1. Short Title :-**

This Act may be called the Gujarat Appropriation Act, 1968.

### **2. Issue Of Rs .3, 59,48,89,000 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1968-69 :-**

From and out of the Consolidated Fund of the State of Gujarat, there may be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of three hundred and fifty nine crores, forty eight lakhs and eighty nine thousand rupees towards defraying the several charges which will come in course of payment during the financial year ending on thirty first day of March 1969 in respect of the services and purposes specified in column 2 of the Schedule.

### **3. Appropriation :-**

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

#### **SCHEDULE 1**

##### **SCHEDULE I**

(See sections 2 and 3)

Sr. No. Services and purposes	Heads of Account	Sums not exceeding		
		Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	
		Rs.	Rs.	Rs.
A—EXPENDITURE ON REVENUE ACCOUNT				
General Administration Department				
1 State Legislative	18, Parliament, State/Union Territory Legislature.	8,00,000		8,00,000
2 General Administration	19, General Administration.	26,40,000	10,50,000	36,90,000
3 Pensions and Allowances	66, Territorial and Political Pensions.	1,34,000	1,000	1,35,000
4 Privy Purees and Allowances of Indian Rulers	67, Privy Purses and Allowances of Indian Rulers.	2,84,000	1,000	2,85,000
5 Other Revenue Expenditure pertaining to General Administration Department	26, Miscellaneous Departments; 39, Miscellaneous Social and Developmental Organisations; 71, Miscellaneous.	32,26,000		33,26,000
Total, General Administration Department		70,84,000	10,52,000	81,36,000
Finance Department				
6 Sales Tax	12, Sales Tax.	73,96,000	6,000	74,02,000
7 Interest on Debt and other	16, Interest on Debt and other		14,49,56,000	14,49,56,000

obligations	obligations.			
8 Appropriation for Reduction of Avoidance of Debt	17, Appropriation for Reduction or Avoidance of Debt.		8,90,49,000	8,90,49,000
9 Finance Department	19, General Administration.	78,21,000		78,21,000
10 Other Revenue Expenditure pertaining to Finance Department	13, Other, Taxes and Duties. 26, Miscellaneous Departments; 71, Miscellaneous.	32,00,000	57,67,000	89,67,000
11 Pensions and other Retirement Benefits.	65, Pensions and Other Retirement Benefits.	1,90,52,000	23,91,000	2,14,43,000
Total, Finance Department		3,74,69,000	24,21,69,000	27,96,38,000
Legal Department				
12 Legal Department	19, General Administration.	8,21,000		8,21,000
13 Administration of Justice	21. Administration of Justice.	1,30,11,000	16,41,000	1,46,52,000
14 Other Revenue Expenditure pertaining to Legal Department	20, Miscellaneous Departments; 71, Miscellaneous,	12,83,000		12,83,000
	Total, Legal Department	1,51,15,000	16,41,000	1,67,56,000
Public Works Department				
15 Interest on Debt and other obligations pertaining to the public Works Department.	16, Interest on Debt and Other Obligations.		11,30,000	11,30,000
16 Public Works Department.	19, General Administration.	13,08,000		13,08,000
17 Irrigation and Navigation.	42, Multipurpose River Schemes; 43, Irrigation, Navigation, Embankment and Drainage Works	10,19,63,000		10,19,63,000

	(Commercial); 44, Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
18 Other Revenue Expenditure pertaining to Public Works Department	26, Miscellaneous Department; 27, Scientific Departments; 71, Miscellaneous.	1,05,48,000	5,000	1,05,53,000
19 Public Works	50, Public Works.	9,09,73,000	52,000	19,10,25,000
20 Ports and Pilotage	53, Ports and Pilotage	3,16,31,000		3,16,31,000
Total, Public Works Department		33,64,23,000	11,87,000	33,76,10,000
Revenue Department				
21 Land Revenue	9, Land Revenue	99,70,000	1,00,54,000	2,00,24,000
22 Stamps and Registration	14, Stamps; 16, Registration	19,31,000		19,31,000
23 Interest on Debt and Other Obligations pertaining to Revenue Department	16, Interest on Debt and Other Obligations.		5,90,000	5,90,000
24 Revenue Department	19, General Administration.	1,79,81,000		1,79,81,000
25 Dangs District	33-A Dangs District	1,40,63,000		1,40,63,000
26 Famine Relief	64, Famine Relief.	19,00,000		19,00,000
27 Other Revenue Expenditure pertaining to Revenue Department	71, Miscellaneous; 76, Other Miscellaneous Compensations and Assignments.	61,72,000	50,00,000	1,16,72,000
Total, Revenue Department		5,20,17,000	1,61,44,000	6,81,61,000
Panchayats and Health Departments				
28 Interest on Debt and Other Obligations pertaining to Panchayats and Health	16, Interest on Debt and Other Obligations.		64,000	64,000

Department 29 Panchayats and Health Department	19, General Administration	13,46,000		13,46,000
30 Medical	29, Medical.	6,62,09,000		6,62,00,000
31 Public Health	30, Public Health	7,48,82,000		7,48,82,000
3J Community Development Projects, National Extension Service and Local Development Works	37, Community Development Projects, National Extension Service and Local Development Works.	4,60,23,000		4,60,23,000
33 Other Revenue Expenditure pertaining to Panchayats and Health Department	26, Miscellaneous Departments; 34, Co-operation; 39, Miscellaneous Social and Developmental Organisations; 50, Public Works; 71, Miscellaneous; 76, Other Miscellaneous Compensation and Assignments.	7,23,81,000	1,03,000	7,24,84,000
Total, Panchayats and Health Department		26,08,41,000	1,67,000	26,10,08,000
Education and Labour Department				
34 State Excise Duties	10, State Excise Duties	16,25,000		16,25,000
35 Interest on Duties and Other Obligations pertaining to Education and Labour Department	16, Interest on Debt and Other Obligations.		5,21,000	5,21,000
30 Education and Labour Department	19, General Administration.	9,19,000		9,19,000
37 Education	33, Education.	39,14,36,000		39,14,36,000
38 Labour and Employment and Miscellaneous	38, Labour and Employment 71, Miscellaneous	1,11,08,000		1,11,08,000
39 Other Revenue	27, Scientific Departments; 34,	2,95,17,000		2,95,17,000

Expenditure pertaining to Education and Labour Department	Co-operation; 35, Industries; 39, Miscellaneous Social and Developmental Organisations.			
Total, Education and Labour Department		33,46,05,000	5,21,000	33,51,26,000
Home Department				
40 Taxes on Vehicles and other Taxes and Duties pertaining to Home Department	11, Taxes on Vehicles; 13, Other Taxes and Duties.	5,02,37,000		5,02,37,000
41 Home Department	19, General Administration.	32,80,000		32,80,000
42 Jails	22, Jails.	46,83,000		46,83,000
43 Police	23, Police.	11,56,42,000	10,000	11,56,52,000
44 Other Revenue Expenditure pertaining to Home Department	26, Miscellaneous Departments; 39, Miscellaneous Social and Developmental organisations; 71, Miscellaneous.	52,86,000		52,86,000
45 Expenditure of Home Department connected with the National Emergency,	78-A, Expenditure connected with the National Emergency.	2,82,000		2,82,000
Total, Home Department		17,94,10,000	10,000	17,94,20,000
Industries, Mines and Power Department				
46 Other Taxes and Duties pertaining to Industries, Mines and Power Department	13, Other Taxes and Duties	4,86,000		4,86,000
47 Industries, Mines and Power Department	19, General Administration.	5,30,000		5,30,000
48 Industries	35, Industries.	1,38,27,000		1,38,27,000
49 Stationery and Printing	68, Stationery and Printing.	1,77,41,000		1,77,41,000
50 Miscellaneous	71, Miscellaneous	68,58,000		68,58,000

50 Miscellaneous Expenditure pertaining to Industries, Mines and Power Department	/1, Miscellaneous	63,52,000		63,52,000
Total, Industries, Mines and Power Department		3,89,36,000		3,89,36,000

Agriculture and Co-operation Department				
51 Interest on Debt and other Obligations pertaining to Agriculture and Co-operation Department	16, Interest on Debt and Other Obligations,		17,07,000	17,07,000
52 Agriculture and Co-operation Department	19, General Administration.	7,55,000		7,55,000
53. Agriculture	31, Agriculture.	6,31,52,000		6,31,52,000
54 Animal Husbandry	33, Animal Husbandry	1,94,94,000		1,94,94,000
55 Co-operation	34, Co-operation	1,64,26,000		1,64,26,000
56 Industries	35, Industries	77,10,000		77,10,000
57 Forest	70, Forest	1,33,90,000		1,33,90,000
58 Other Revenue Expenditure pertaining to Agriculture and Co-operation Department	9, Land Revenue; 26, Miscellaneous Departments; 27, Scientific Departments 39, Miscellaneous Social and Developmental Organisations.	5,21,000		5,21,000
Total, Agriculture and Co-operation Department		12,14,48,000	17,07,000	12,31,55,000
Civil Supplies Department				
59 Civil Supplies Department	19, General Administration	2,16,000		2,16,000
60 Supplies and Disposals	25, Supplies and Disposals.	16,000		16,000
61	28.	90.31.000		90.31.000

Miscellaneous Departments	Miscellaneous Departments			
Total Civil Supplies Department		92,63,000		92,63,000
Gujarat Legislature Secretariat				
62 Parliament and State Legislatures	18, Parliament, State/Union Territory Legislatures	16,65,000	28,000	16,83,000
Total, Gujarat Legislature Secretariat		16,55,000	28,000	16,83,000
Total-A, Expenditure on Revenue Account		1,39,42,66,000	26,46,26,000	1,65,88,92,000
B. EXPENDITURE ON CAPITAL ACCOUNT				
Finance Department				
63 Payment of Commuted value of Pensions	26, Payment of Commuted value of Pensions.	1,75,000	2,10,000	3,85,000
Total, Finance Department		1,75,000	2,10,000	3,85,000
Public Works Department				
64 Capital Outlay on Irrigation and Navigation	98, Capital Outlay on Multipurpose River Schemes; 99, Capital Outlay on Irrigation, Navigation, Embankment and Drainage works (Commercial); 100, Capital Outlay on Irrigation, Navigation, Embankment and Drainage works (Non-Commercial).	17,76,21,000		17,76,21,000
65 Capital Outlay on Electricity Schemes	101, Capital Outlay on Electricity Schemes	1,27,000		1,27,000
66 Capital Outlay on	103 Capital Outlay on Public	8,41,05,000		8,41,05,000

Public Works	Works			
67 Expenditure on Capital for Gujarat	107, Expenditure on Capital for Gujarat	5,40,00,000		5,40,00,000
68 Capital Outlay on Ports	110, Capital Outlay on Ports.	1,89,57,000		1,89,57,000
Total, Public Works Department		33,48,10,000		33,48,10,000
Revenue Department				
69 Compensation to Land-holders.	92, Payment of Compensation to Land holders etc., on the abolition of Zamindari System	10,00,000		10,00,000
70 Capital Outlay on other works pertaining to Revenue Department	109, Capital Outlay on other works	10,000	50,000	60,000
Total, Revenue Department		10,10,000	50,000	10,60,000
Panchayats and Health Department				
71 Capital Outlay on Public Health and Irrigation, Navigation etc.	94, Capital Outlay on Improvement of Public Health;	1,26,85,000		1,26,85,000
Total, Panchayats and Health Department		1,26,85,000		1,26,85,000
Home Department				
72 Capital Outlay on Industrial and Economic Development	96, Capital Outlay on Industrial and Economic Development	95,00,000		95,00,000
	Total, Home Department	95,00,000		95,00,000
Industrial, Mines and Power Department				
73 Capital Outlay on Industrial and Economic Development	96, Capital Outlay on Industrial and Economic Development	1,93,59,000		1,93,59,000
74 Capital	98. Capital	1.50.00.000		1.50.00.000

Outlay on Multi-purpose River Schemes	Outlay on Multipurpose River Schemes.			
Total, Industries, Mines and Power Department		3,43,59,000		3,43,59,000
Agriculture and Co-operation Department				
75 Capital Outlay on Agriculture	95, Capital Outlay on Schemes of Agricultural Improvement and Research.	15,39,000		15,39,000
76 Capital Outlay on Industrial and Economic Development	96, Capital Outlay on Industrial and Economic Development	2,89,46,000		2,89,46,000
77 Capital Outlay on other works pertaining to Agriculture and Co-operation Department	109, Capital Outlay on other works	11,24,000		11,24,000
78 Capital Outlay on Forests.	119, Capital Outlay on Forests.	86,13,000		86,13,000
79 Capital Outlay on Schemes of Government Trading pertaining to Agriculture and Co-operation Department	124, Capital Outlay on Schemes of Government Trading	6,76,07,000		6,76,07,000
Total, Agriculture and Co-operation Department		10,78,29,000		10,78,29,000
Civil Supplies Department				
80 Capital Outlay on Schemes of Government Trading pertaining to Civil Supplies Department	124, Capital Outlay on Schemes of Government Trading	1,09,18,41,000	13,000	1,09,18,54,000
Total, Civil Supplies Department		1,09,18,41,000	13,000	1,09,18,54,000

Total B, Expenditure on Capital Account		1,59,22,09,000	2,73,000	1,59,24,82,000
C-EXPENDITURE UNDER DEBT HEADS				
Finance Department				
81 Public Debt — Permanent Debt—	Q— Public Debt — Permanent Debt.		78,59,000	78,59,000
82 Public Debt — Loans from the Central Government.	Q- Public Debt— Loans from the Central Government		16,45,82,000	16,45,82,000
83 Loans and Advances—	Q- Loans and Advances by State and Union Territory Governments	12,20,000		12,20,000
84 Inter State Settlement	R- Inter State Settlement		1,12,00,000	1,12,00,000
Total, Finance Department		12,20,000	18,36,41,000	18,48,61,000
Public Works Department				
85 Public Debt Permanent Debt—	Q- Public Debt— Permanent Debt		2,00,000	2,00,000
86 Loans and Advances pertaining to the Public Works Department	Q- Loans and Advances by State and Union Territory Governments	2,04,55,000		2,04,55,000
Total, Public Works Department		2,04,55,000	2,00,000	2,06,55,000
Revenue Department				
87 Public Debt in respect of Land Compensation Bonds.	Q- Public Debt— Permanent Debt		8,50,000	8,50,000
88 Loans and Advances pertaining to Revenue Department	Q- Loans and Advances by State and Union Territory Governments	65,50,000		65,50,000
Total Revenue Department		65,50,000	8,50,000	74,00,000
Panchayats and Health Department				
89 Public Debt — Other Loans	Q- Public Debt— Other Loans		60,000	60,000

90 Loans and Advances pertaining to panchayats and Health Department.	Q- Loans and Advances by State and Union Territory Governments.	68,06,000		68,06,000
Total, Panchayats and Health Department		68,06,000	60,000	68,66,000
Education and Labour Department				
91 Loans and Advances pertaining to Education and Labour Department	Q- Loans and Advances by State and Union Territory Governments	95,38,000		85,38,000
Total, Education and Labour Department		95,38,000		95,38,000
Home Department				
92 Loans and Advances pertaining to Home Department	Q- Loans and Advances by State and Union Territory Governments	2,79,000		2,79,000
Total, Home Department		2,79,000		2,79,000
Industrial, Mines and Power Department				
93 Public Debt — Other Loans	Q- Public Debt— Other Loans		12,000	12,000
94 Loans and Advances pertaining to Industries, Mines and Power Department	Q- Loans and Advances by State and Union Territory Governments.	8,37,72,000		8,37,72,000
Total, Industries, Mines and Power Department		8,37,72,000	12,000	8,37,84,000
Agriculture and Co-operation Department				
95 Public Debt — Other Loans	Q- Public Debt— Other Loans		52,80,000	52,80,000
96 Loans and Advances pertaining to Agriculture and	Q- Loans and Advances by State and Union Territory	2,48,52,000		2,48,52,000

Co-operation Department	Governments			
Total, Agriculture and Co- operation Department		2,48,52,000	52,80,000	3,01,32,000
Total, C-Expenditure under Debt Heads		15,34,72,000	19,00,43,000	34,35,15,000
	GRAND TOTAL	3,13,99,47,000	45,49,42,000	3,59,48,89,000